NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER : TCP/237/2016 PETITION NUMBER NAME OF THE PETITIONER(S) : VARADHARAJAN & ANOTHER NAME OF THE RESPONDENT(S) : UDHAYEM LEASING & INVESTMENT LTD UNDER SECTION : 397/398 **SIGNATURE** S.No. NAME (IN CAPITAL) DESIGNATION REPRESENTATION BY WHOM

1. M/S. G. Sivashankeran. Connsel to Respondent 2toq. Cistingualescen)
2. R. VIDH-AR SHANKAR ADV. For Pelitioners R. Vidhjan

ORDER

Counsels for both the parties are present and prayed for time to make final submissions. At request, time is enlarged. Put up on 28.02.2018 at 10.30 A.M.

> - sd-(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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